

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/113/2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017**

NAME OF THE COMPANY: M/s. Pernod Recard India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

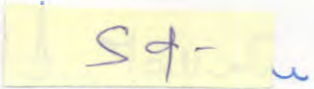
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Amar Gupta, Mr. Manish K. Jha and Ms. Ritika Arora, Advocates for Petitioner Company.
Mr. Sanjib K. Mohanty, Counsel for RoC.

ORDER

Arguments addressed.

For orders.


(Ina Malhotra)
Member Judicial